

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 02.07.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b>ARGUMENTS</b>  1. RA 13/2014 2. RA 63/2020 3. RA 29/2018 4. RA 34/2018 5. RA 75/2020	<b>ARGUMENTS</b>  1. Crl.Misc.2084/2019 2. Crl.Misc.606/2020 3. Crl.Misc.700/2020 4. Crl.Misc.663/2020 5. Crl.Misc.380/2020
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b>ARGUMENTS</b>  1. RA 358/2012 2. RA 436/2012 3. RA 112/2017 4. MA 49/2013 5. RA 344/2012	<b>ARGUMENTS</b>  1. Crl.Misc.384/2018 2. Crl.Misc.435/2020 3. Crl.a.47/2014 4. Crl. R.P.40/2017 5. Crl.R.P.49/2017

  
I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE: 1. Other cases listed on 02.07.2020 are posted to 04.08.2020  
2. All advocates are requested to strictly follow SOP dated 28.05.2020 &  
27.06.2020 issued by Hon'ble High court of Karnataka.**

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020

Cause List Dt: 02-07-2020 (Morning Session)

SI No	Nature of case	Case No	Stage of the case
1	G & WC	12/2020	Hearing
2	R.A	140/2018	Arguments
3	R.A	81/2015	Arguments
4	R.A	151/2018	Arguments
5	R.A	165/2018	Arguments
6	M.A	12/2019	Arguments
7	P & SC	34/2020	Arguments
8	SC	166/2015	Arguments
9	R.A	54/2015	Further Arguments
10	R.A	116/2016	Further Arguments

Sd/-

IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020  
Cause List Dt: 02-07-2020 (After Noon Session)

Sl No	Nature of case	Case No	Stage of the case
1	R.A	55/2018	Further Arguments
2	R.A	123/2018	Further Arguments
3	M.A	01/2020	Further Arguments
4	Spl.C	57/2019	Hearing
5	Crl.Misc	447/2020	Arguments
6	P & SC	10/2017	Further Arguments
7	Crl.Misc	636/2020	Hearing
8	Crl.Misc	659/2020	Hearing
9	Crl.Misc	696/2020	Hearing
10	Crl.Misc	713/2020	Hearing

Sd/-

IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 02-07-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00-12:00 AM</u></b>				
1	M.C. 180/2020 (HEARING)		Dr. Rajesh Mohan Shetty <b>Vs</b> Shilpa	Dhruva Associates
2	M.A. 124/2020 (HEARING) IA/1/2020		M. NARAYANAPPA <b>Vs</b> S. MUNIRAJU	H. P. GANESH GOWDA
3	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMIAH <b>Vs</b> BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
4	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA <b>Vs</b> RANGASWAMIAH	P.M. SIDDAMALLAPPA
5	R.A. 57/2018 (ARGUMENTS.) IA/1/2018		BASAMMA SINCE DEAD BY LRS GOPALAPPA <b>Vs</b> SAMPANGAMMA	A. MADHUSUDANA
6	R.A. 71/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		HARISH. T <b>Vs</b> CHINNAMMA	V. VISHWANATH
<b>ARGUMENTS</b>				
7	R.A. 246/2010 (ARGUMENTS.)		PATTEGARA MALLAREDDY <b>Vs</b> MADAREDDY	K. RAJAN KUMAR
8	R.A. 193/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		S.MUNIYA REDDY, DEAD BY LRS. SUSHEELA REDDY @M.SUSHEELA <b>Vs</b> A.ABDUL RAFEEQ	S.CHENNNARAYA REDDY
9	R.A. 185/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		R SRINIVASA MURTHY <b>Vs</b> LATE S. RAMAIAH DEAD BY LRS R. HARISH	G.M.SREENIVASA REDDY
10	R.A. 8/2018 (ARGUMENTS.) IA/1/2018		NAGARAJU, DEAD BY HIS LRS, SHANTAMMA <b>Vs</b> BISAPPA	SANJAY KUMAR
11	R.A. 213/2019 (Objection)		BISAPPA <b>Vs</b> NAGARAJU, DEAD BY LRS.SMT.SHANTAMMA	SANJAY KUMAR
12	R.A. 140/2016 (Further Arguments) IA/1/2016		R.VASUDEVA RAO <b>Vs</b> C.G.CHANNAKESAVA	SREEVATSA ASSOCIATES

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 02-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	R.A. 157/2016 (To hear) IA/1/2016 IA/2/2016		SAMPANGIRAMIAH <b>Vs</b> RUKKAMMA	U.SHIVAKUMAR
<b>3.00- 4.00 PM</b>				
14	R.A. 100/2016 (JUDGEMENT) IA/1/2016		GANGAHANUMIAH REP. BY SPA HOLDER GANGADHARAIH <b>Vs</b> GOVINDAIAH	
<b>Cases listed below are adjourned due to Covid 19</b>				
15	R.A. 150/2019 (JUDGEMENT) IA/1/2019	<b>07-07-2020</b>	RAJA B. <b>Vs</b> KRISHNAPPA N.	M/S.SATYAKI ASSOCIATES
16	M.C. 256/2020 (NOTICE)	<b>06-08-2020</b>	Rachel <b>Vs</b> George Stephen R	H N P
17	R.A. 96/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>06-08-2020</b>	KEMPAMMA <b>Vs</b> ERAPPA	A. LOURDU MARIYAPPA
18	R.A. 134/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>06-08-2020</b>	ANITHA <b>Vs</b> MUNIRAMIAH	B. N. NANJAPPA
19	EX 60/2019 (NOTICE) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> GANESH R.	CHANDRASHEKAR S. N.
20	EX 61/2019 (NOTICE) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> SRINVISAMURTHY K. G.	CHANDRASHEKAR S. N.
21	EX 62/2019 (NOTICE) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> SATHEESHA N.	CHANDRASHEKAR S. N.
22	EX 64/2019 (NOTICE) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> VENKATESH T.	CHANDRASHEKAR S. N.
23	EX 65/2019 (NOTICE) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> RAJEEV KUMAR C. N.	CHANDRASHEKAR S. N.

**PRL. DISTRICT AND SESSION JUDGE  
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VIII ADDL. DISTRICT & SESSIONS JUDGE  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	EX 66/2019 (NOTICE) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> PRAVEEN KUMAR D.	CHANDRASHEKAR S. N.
25	EX 67/2019 (NOTICE) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> FAZIL KHAN M.	CHANDRASHEKAR S. N.
26	EX 80/2019 (NOTICE)	<b>06-08-2020</b>	INDUSIND BANK LTD, REP. BY LAKSHMIKANTHA.R., GPA HOLDER <b>Vs</b> SHIVA MURTHY G.	S.M.ANEES AHMED
27	EX 81/2019 (NOTICE)	<b>06-08-2020</b>	INDUSIND BANK LTD, REP. BY LAKSHMIKANTHA.R., GPA HOLDER <b>Vs</b> MANJUNATH S.	S.M.ANEES AHMED
28	EX 63/2019 (Objection) IA/1/2019	<b>06-08-2020</b>	M/S.FORTUNE INTEGRATED ASSETS FINANCE LIMITED <b>Vs</b> KHADER .B.I	CHANDRASHEKAR S. N.
29	M.A. 39/2019 (NOTICE) IA/1/2019	<b>07-08-2020</b>	SRIRAM ALIAS MUNIVENKATAPPA <b>Vs</b> THE TAHSILDAR	K. N. SUBBA REDDY
30	Misc 24/2018 (Evidnce)	<b>07-08-2020</b>	PUTTAPPA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD	K.R.SATHISH
31	Misc 25/2018 (Evidnce)	<b>07-08-2020</b>	GANGAMMA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATIO LTD.	SATISH K.R.
32	M.C. 56/2020 (Evidnce)	<b>07-08-2020</b>	Murali M <b>Vs</b> Sridevi S	Byresh M
33	Misc 32/2018 (Evidnce)	<b>07-08-2020</b>	RAMAYYA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH

**PRL. DISTRICT AND SESSION JUDGE  
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Cause List Date: 02-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
34	Misc 33/2018 (Evidnce)	<b>07-08-2020</b>	NARASAMMA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH
35	Misc 34/2018 (Evidnce)	<b>07-08-2020</b>	SHIVAKUMAR <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	
36	Misc 35/2018 (Evidnce)	<b>07-08-2020</b>	THIMMAYYA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	
37	Misc 36/2018 (Evidnce)	<b>07-08-2020</b>	V. THIMMEGOWDA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH
38	Misc 37/2018 (Evidnce)	<b>07-08-2020</b>	MUNIPOOJAMMA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH
39	Misc 38/2018 (Evidnce)	<b>07-08-2020</b>	PUTTASWAMAYYA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH
40	Misc 39/2018 (Evidnce)	<b>07-08-2020</b>	GANGARAJU <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R. SATHISH
41	Misc 40/2018 (Evidnce)	<b>07-08-2020</b>	G NARAYANASWAMY <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH

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YADAV K  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	Misc 41/2018 (Evidnce)	<b>07-08-2020</b>	SHIVARAJU <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH
43	Misc 42/2018 (Evidnce)	<b>07-08-2020</b>	MEENAKSHI <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH
44	Misc 43/2018 (Evidnce)	<b>07-08-2020</b>	APPAYANNA <b>Vs</b> CHIEF ENGINEER, M/S.KARNATAKA POWER TRANSMISSION CORPORATION LTD.(KPTCL)	K.R.SATHISH
45	M.C. 142/2020 (Evidnce)	<b>07-08-2020</b>	ARUNA RAJ <b>Vs</b> ANU B	BALUR M A



**PRL. DISTRICT AND SESSION JUDGE  
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Cause List Date: 02-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>3.00- 4.00 PM</b>				
1	Crl.Misc. 727/2020 (NOTICE)		SYED SALAM <b>Vs</b> HOSAKOTE POLICE STATION	M. V. PARAMESHWARAPPA
2	CRL.A 45/2017 (ARGUMENTS.) IA/1/2017		V. PAPA RAO <b>Vs</b> V. LATHA	K.V. KESHAVA
3	SC 190/2017 (ARGUMENTS.)		KAGGALIPURA POLICE STATION <b>Vs</b> A1.ANANDA H.S.	
4	CRL.A 29/2018 (ARGUMENTS.) IA/1/2018		ATHISH KUMAR <b>Vs</b> ELECTRONIC CITY TRAFFIC POLICE STATION	LOHITH M.
5	Crl.Misc. 681/2020 (ORDER)		BHUVANA CHANDRA R. <b>Vs</b> BYADARAHALLI POLICE STATION	M. S. MUKARRAM
6	CRL.A 75/2016 (JUDGEMENT) IA/1/2016		M/S. FRUITS AND VEGETABLE GROWERS ASSOCIATION BUDIKOTE, BANGAREPET. <b>Vs</b> M/S. MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD. REP. BY ITS UNIT HEAD NARINDER BAHGA	SURESHA M.
7	CRL.A 68/2017 (JUDGEMENT) IA/1/2017 IA/2/2017		A.R.RAMESH <b>Vs</b> RAJE GOWDA	V.LAKSHMIKANTH RAO
8	CRL.A 32/2020 (CALL ON) IA/1/2020		M/S. CONEX PHARMACEUTICALS, REP BY S. PADMINI <b>Vs</b> ANIL KUMAR K.	R. MANJUNATH
9	Crl.Misc. 672/2020 (Objection)		LAKKAPPA D. T. <b>Vs</b> THALAGHATTAPURA POLICE STATION	H. C. NATARAJA
10	SC 107/2020 (Objection)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A3. SYED SALMAN	A
11	Crl.Misc. 687/2020 (Objection)		CHARAN RAO B. <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	AFROZ PASHA

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Crl.Misc. 708/2020 (Objection)		S. V. VENKATESHAPPA <b>Vs</b> ANUGONDANAHALLI POLICE STATION	PRATHAP YADAV R.
<b>Cases listed below are adjourned due to Covid 19</b>				
13	SC 359/2019 (HBC)	<b>07-07-2020</b>	KUMBALAGODU POLICE STATION <b>Vs</b> A1.DHANANJIAH ALIAS RENUKAPRASAD ALIAS NARI ALIAS KUDURE	A
14	SC 32/2014 (JUDGEMENT)	<b>09-07-2020</b>	SULIBELE POLICE STATION <b>Vs</b> A1. SRINIVASA .K.N.	